

TARIFF FILING REQUIREMENT FOR OPERATION AND MAINTENANCE EXPENSES AND ITS COMPUTATION

	1995-96	1996-97	1997-98	1998-99	1999-2000	Average 95-96 to 99-00	Base 1999-2000	Base 2000-01	Tariff Period		
1	2	3	4	5	6	7	8	9	10	11	12
(A) Total O&M Expenses											
(B) Abnormal O&M expenses*											
- On account of additional security expenses											
- On any other reason											
(C) Data for calculation of Base O&M (A-B)											
OML (O&M for lines) = 0.7x (C)											
OMS (O&M for substations) = 0.3 x (C)											
Line Length at the beginning of the year in Kms											
Line Length added in the the year in Kms											
Line length at the end of the year											
LL (Average Line length in the Region in Kms)											
No of Bays at the beginning of the year											
Bays added in the year											
No of bays at the end of the year											
BN (Average Number of Bays in the Region)											
AVOMLL (OML/LL)**						E2					
AVOMBN (OMS/BN)**						F2					
NOMLL (Allowable O&M per unit of line length)							$E3=E2x(1.1)^2$	$E3x(1.06)$	$E3x(1.06)^2$	$E3x(1.06)^3$	$E3x(1.06)^4$
NOMBN (Allowable O&M per bay)							$F3=F2x(1.1)^2$	$F3x(1.06)$	$F3x(1.06)^2$	$F3x(1.06)^3$	$F3x(1.06)^4$

NOTES:

1) * Abnormal O&M expenses such as on account of security expenses which are abnormal in nature for which the utility shall file a separate petition

2) ** Average to be reported in column 7 should be computed as:
 Sum of OML for the period 1995-96 to 1999-2000
 (Normalised O&M expenses for lines, E2) Sum of LL for the period 1995-96 to 1999-2000

Same procedure is to adopted for computing the average of normalised O&M expenses for sub stations on the basis of number of bays (F2)

3) O&M Expenses on account of network expansion in an given financial year shall be computed on the basis of relevant normative O&M expenses per unit of line length or number of bays The normative O&M for 1999-2000 (NOMLL or NOMBN as the case may be) shall be escalated at 6 percent per annum to bring them to the level of relevant year. These normative expenses multiplied by the line length or number of bays as the case may be, for the year in which expansion has taken place shall give the O&M expenses on account of network expansion per year. For the year of commissioning, the O&M expenses for lines and for bays added shall be apportioned for on the basis of their months in operation during that year

PETITIONER